

- Read** :- 1) Para 701 of Chapter XXXVI of Civil Manual.  
2) Hon'ble High Court Letter No.RG/1611/9/2022, dtd.06/02/2022.  
3) This office Notification No.HKW(Adm)/2083/2022, dated 06/02/2022.  
4) This office Circular No.काव्यवि(प्रशा)/1122/2022, dated 09/02/2022.  
5) Letter dated 14/02/2022 received from President, the Maharashtra State Judges Association in respect of Annual General Meeting of the Maharashtra State Judges Association schedule to be held on 26<sup>th</sup> February, 2022.
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## **ORDER**

The undersigned had declared the Court working day on 26<sup>th</sup> February, 2022 in lieu of holiday declared on 07<sup>th</sup> February, 2022 vide circular under reference No.4. However, in view of the letter under reference No.5, the undersigned is pleased to partially modify the order under reference No.4 as under :-

In lieu of the Holiday declared on 07<sup>th</sup> February, 2022, the day of **26<sup>th</sup> March, 2022** is declared as a Court working day **instead of 26<sup>th</sup> February, 2022,** for the District Court, Latur and its all subordinate Courts.

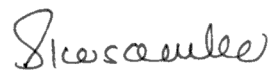
All the Principal Judicial officers of Taluka Courts in Latur Judicial District to bring this office order to the notice of all the staff members working under their control and the Bar association of their respective stations.

The D.S.A./Jt.D.S.A./Senior System officer of the computer section, District Court Latur, to upload this order on the official website of District Court, Latur.

All the concerned should take note and act accordingly.

DISTRICT COURT, LATUR

Date :- 17<sup>th</sup> February, 2022

  
( Surekha S. Kosamkar )  
Principal District Judge,  
**LATUR**

( 2 )

No.HKW (Adm.)/ <sup>2579</sup> /2022.  
District Court, Latur.  
Dated: 17/02/2022

Copy submitted with due respect to :-

- 01) The Hon'ble Registrar General, High Court, **Bombay-32.**
- 02) The Hon'ble Registrar (Inspection), High Court, (Appellate Side), **Bombay.**

Copy forwarded for information & necessary action to

- 01) The District Judge-1, Latur/Udgir/Nilanga/Ahmedpur.
- 02) The District Judge-2, Latur /Udgir
- 03) The District Judge-3/4, Latur.
- 04) The Extra Joint District Judge, Latur.
- 05) The Ad-hoc District Judge-1, Udgir.
- 06) The Civil Judge, S.D., Latur/Udgir/Nilanga/Ahmedpur.
- 07) The Chief Judicial Magistrate, Latur,
- 08) The Joint Civil Judge S.D., Latur/Udgir.
- 09) The 2<sup>nd</sup> /3<sup>rd</sup> /4<sup>th</sup> /5<sup>th</sup> /6<sup>th</sup> Joint Civil Judge, S.D., Latur.
- 10) The Secretary, District Legal Services Authority, Latur.
- 11) The Civil Judge J.D. Ausa/Chakur/Renapur/Deoni.
- 12) The Joint Civil Judge, J.D., Latur/Ausa/Ahmedpur/Nilanga/ Udgir/ Renapur.
- 13) The 2<sup>nd</sup> Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 14) The 3<sup>rd</sup> Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 15) The 4<sup>th</sup> /5<sup>th</sup> /6<sup>th</sup> Joint Civil Judge, J.D., Latur.
- 16) The All Extra Joint Civil Judge, J.D., Latur.
- 17) The Nyayadhikari, Gram-Nyayalaya, Shirur Anantpal/Jalkot.
- 18) The Judge, Family Court, Latur.
- 19) The Member, Industrial Court, Latur.
- 20) The Judge, Labour Court, Latur.
- 21) The Judge, Co-operative Court, Latur.
- 22) The Presiding Officer, School Tribunal, Latur.
- 23) The Joint Charity Commissioner, Latur.
- 24) The District Government Pleader, Latur.
- 25) The Assistant Government Pleader, Ahmedpur/Udgir/Nilanga.
- 26) The Collector, Collector Office, Latur
- 27) The Superintendent of Police, Latur.
- 28) The Assistant Director & Public Prosecutor, Office of A.D.& P.P., Latur.
- 29) The President, District Bar Association, Latur.
- 30) The President, Taluka Bar Association, Ausa/Ahmedpur/Chakur/Nilanga/  
Udgir/Renapur/Deoni.
- 31) The Registrar/Court Manager, District Court, Latur.
- 32) The District Treasury Officer, Latur.
- 33) The Jailor, District Prison, Latur/Osmanabad.
- 34) All Branch in District Court, Latur (C&F Br./Record Br./Statement Branch/  
Judicial Br./Insp.Br./Computer).
- 35) The Superintendent (C&F), District Court, Latur is directed to bring this order to  
the notice of all the staff members working at the establishment of District Court,  
Latur.

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